

12.00 hrs.

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT OF MADRAS FERTILISERS LTD., FOR 1973-74

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Madras Fertilisers Limited, Manali, Madras for the year 1973-74.
- (2) Annual Report of the Madras Fertilizers Limited, Manali Madras, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-9483/25.]

NOTIFICATION UNDER COMPANIES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): I beg to lay on the Table a copy of Notification No. G.S.R. 409 (Hindi and English versions) published in Gazette of India dated the 29th March, 1975, declaring M/s. The Kumbakonam Diocesan Catholics Permanent Fund Limited, a company having its registered office in Tamil Nadu, to be a 'Nidhi', under sub-section (3) of section 620A of the Companies Act, 1956. [Placed in Library. See No. LT-9484/75.]

PARAFFIN WAX (SUPPLY, DISTRIBUTION AND PRICE FIXATION) SECOND AMENDMENT ORDER, 1975

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): I beg to lay on the Table a copy of the Paraffin Wax (Supply, Distribution and Price Fixation) Second Amendment

Order, 1975 (Hindi and English versions) published in Notification No. G.S.R. 194 (E) in Gazette of India dated the 11th April, 1975, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-9485/75.]

12.02 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED ATTEMPTS OF INTERNATIONAL CARTELS TO SMUGGLE HUGE QUANTITIES OF SYNTHETIC TEXTILES INTO INDIA

SHRI PILOO MODY (Godhra): Mr. Speaker, Sir, I call the attention of the Minister of Finance to the following matter of urgent public importance and request that he may make a statement thereon.

"Reported attempts of international cartels to smuggle huge quantities of synthetic textiles into India and their reported meeting at Bangkok."

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): Mr. Speaker, Sir, The Government have seen some press reports to the effect that a meeting was held recently in Bangkok by, what the press reports called, a world Cartel of foreign manufacturers of synthetic fabrics, with importers at Dubai and landing Agents in India. According to these press reports plans had been made for smuggling large quantities of synthetic fabrics into India.

The Intelligence reports available to the Government do not confirm these press reports. It may however be mentioned that shift in smugglers' emphasis from gold to watches and synthetic fabrics is not a recent development and has been noticed for the last couple of years.

As a result of the recent anti-smuggling drive, launched by the Govt. including preventive detention of smugglers, foreign exchange racketeers and